

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHRINATHJI SPINTEX PRIVATE LIMITED
OPERATING IN TEXTILE SECTOR IN GUJARAT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Shrinathji Spintex Private Limited CIN: U17120GJ2010PTC062917 PAN: AAOC59855Q
2.	Address of the registered office and principal office (if any) of corporate debtor	Regd. office address : Gundala Road, Survey No. 461, Near Khedut Solvant, Behind Gujarat Ginning, Gondal, Gujarat, India, 360311
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Gundala Road, Survey no. 461, near Khedut Solvant, behind Gujarat ginning, Gondal, Gujarat, India – 360311.
5.	Installed capacity of main products/ services	As per Last Audited Balance Sheet of the CD i.e of FY 2014-15 Investment in plant & machinery/ Equipment of Rs. 8.72 Cr.
6.	Quantity and value of main products/ services sold in last financial year	As per Last Audited Balance Sheet of the CD i.e of FY 2014-15 the turnover is Rs. 103 cr.
7.	Number of employees/ workmen	No Employee or Workmen as on CIRP commencement date)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: Last audited BS is available for FY 2014-15, which can be sought by emailing: cirp.shrinathjispintexpvtltd@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing: cirp.shrinathjispintexpvtltd@gmail.com
10.	Last date for receipt of expression of interest	17 th September 2025
11.	Date of issue of provisional list of prospective resolution applicants	20 th September 2025
12.	Last date for submission of objections to provisional list	25 th September 2025
13.	Date of issue of final list of prospective resolution applicants	26 th September 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	26 th September 2025
15.	Last date for submission of resolution plans	25 th October 2025
16.	Process email id to submit EOI	cirp.shrinathjispintexpvtltd@gmail.com
17.	Details of the corporate debtor's registration status as MSME	As per Last Audited Balance Sheet of the CD i.e of FY 2014-15 the turnover is Rs. 103 cr. and Investment in plant & machinery/ Equipment of Rs. 8.72 Cr. Hence The CD is Medium Enterprise.



Atul Mittal

Sd/-

Mr. Atul Mittal
(Resolution Professional)

Reg. No. IBBI/IPA-001/IP-P00439/2017-18/10762

In the matter of Shrinathji Spintex Private Limited

Authorisation of Assignment (AFA): AA1/10762/02/311225/107728

AFA validity: 31.12.2025

Date: 2nd September 2025

Place: New Delhi